

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 309/GT/2015

Subject : Revision of tariff after truing up exercise in respect of Pragati - III Combined Cycle Power Station power plant (1371.2 MW) for the period from COD of Unit- I to 31.3.2014.

Petition No. 221/GT/2015

Subject : Determination of tariff for of Pragati - III Combined Cycle Power Station power plant (1371.2 MW) for the period 2014-19.

Petitioner : Pragati Power Corporation Limited

Respondents : BSES Yamuna Power Limited & Others

Date of hearing : **16.10.2018**

Coram : Shri P.K.Pujari, Chairperson
Dr. M.K. Iyer, Member

Parties present : Shri M.G. Ramachandran, Advocate, PPCL
Ms. Anushree Bardhan, Advocate, PPCL
Ms. Poorva Saigal, Advocate, PPCL
Shri Shubham Arya, Advocate, PPCL
Shri Surendra Kumar, PPCL
Shri S. Prakash, PPCL
Shri Amit Nagpal, PPCL
Shri Anupam Verma, Advocate, BRPL, BYPL & TPDDL
Shri Rahul Kinra, Advocate, BRPL, BYPL & TPDDL
Shri Ashutosh Kr. Srivastava Advocate, BRPL, BYPL & TPDDL
Shri Anivesh Bharadwaj, Advocate, BRPL, BYPL & TPDDL
Ms. Shefali Sobti, TPDDL
Shri Vivek Kumar, TPDDL
Shri Kanishk, BRPL
Shri Abhishek Srivastava, BYPL
Shri Sameer Singh, BYPL

Record of Proceedings

At the request of the learned counsels for the parties, these tariff petitions shall be taken up for hearing after disposal of the Review Petition No. 17/RP/2018 filed by BRPL & BYPL.

By order of the Commission

**Sd/-
(B.Sreekumar)
Dy. Chief (Law)**

